NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 10.01.2020</u> <u>NOTICE</u>

Take notice that the following matters Adjourned on 07.01.2020 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	07.01.2020	18.02.2020

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